

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **05.06.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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